

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 454 OF 2018 IN
DFR NO.1008 OF 2018

Dated: 16th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Kerala State Electricity Board Limited

....

Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission

....

Respondent(s)

Counsel for the Appellant (s) : Mr. P.V. Dinesh
Ms. Arushi Singh

Counsel for the Respondent (s) : ----

ORDER

(IA No. 454 of 2018 - For Delay in Filing the Appeal)

Issue notice to the Respondent returnable on 04.07.2018. Dasti, in addition, is also permitted.

List the matter on **04.07.2018.**

(S.D. Dubey)
Technical Member

js/vt

(Justice N.K. Patil)
Judicial Member